

DIVISION BENCH  
COURT - I

O-202

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/891(KB)2020  
IA(I.B.C)/396(KB)2024,  
IA(I.B.C)/342(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06<sup>TH</sup> MAY 2024**

IN THE MATTER OF	<b>BANK OF INDIA VS MCNALLY BHARAT ENGINEERING COMPANY LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 7</b>

**Appearance via video conference/physically**

Mr. Ratnanko Banerjee, Sr. Adv. ] For the Applicant in IA/396/2024  
Mr. Joy Saha, Sr. Adv.  
Mrs. Manju Bhuteria, Adv.  
Mr. Shaunak Mitra, Adv.  
Mrs. Priyanka Tibrewal, Adv.  
Mr. Sidhartha Sharma, Adv.  
Mr. Rishav Dutt, Adv.  
Mr. Aan Kataruka, Adv.  
  
Ms. Shweta Dubey, Adv. ] For Respondent in IA/396/2024  
Ms. Kanishka Prasad, Adv.  
  
Ms. Shweta Dubey, Adv. ] For Applicant in IA/342/2023  
Ms. Kanishka Prasad, Adv.  
  
Mr. Jishnu Saha, Sr. Adv. ] For R-2, R-3  
Ms. Urmila Chakraborty, Adv.  
Mr. Avishek Guha, Adv.  
Ms. Arunika Dutta, Adv.  
Mr. Kaustov De Sarkar, Adv.

**ORDER**

1. Ld. Senior Counsel for the parties present.
2. It is brought to our notice that there are other connected IAs which are not on Board today. Let the pleadings be completed in these IAs before the next date of hearing.
3. Post this matter on **25.06.2024**.

**Balraj Joshi  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**